

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4198
ANSWERED ON:06.12.2010
IRREGULARITIES IN RASHTRIYA SWASTHYA BIMA YOJANA
Ramasubbu Shri S.,Singh Shri Bhola

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is a large scale insurance fraud detected in the Rashtriya Swasthya Bima Yojana (RSBY) recently;
- (b) if so, the details thereof;
- (c) whether the Government has issued any direction to the State Governments to probe the implementation of the scheme and to blacklist those fraudulent hospitals;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the States in which the said scheme has been implemented so far including the districts of Bihar?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) to (e): Some complaints of irregularities and malpractices have been reported from some States. To investigate such complaints, the Government has constituted Grievance Redressal Committee. The Committee, headed by or senior officer of the Ministry, investigates the complaints received from beneficiaries, insurance companies and hospitals. On the basis of the report of the Committee, 54 hospitals have been de-empanelled so far. The Government has also issued Advisory for the insurance companies/State Nodal Agency of the State regarding procedure to be adopted while de-empanelling the hospitals. The State Nodal Agencies have also been advised to constitute State Redressal Committees to check corruption by any of the stakeholder.

(f): The Rashtriya Swasthya Bima Yojana (RSBY) is presently being implemented in 25 States/Union Territories, namely, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Orissa, Punjab, Tamilnadu, Tripura, Uttar Pradesh, Uttarakhand, West Bengal and Chandigarh Administration. More than 2.18 crore smart cards have been issued in these States as on 30.11.2010.

The scheme is approved to be implemented in all the 38 districts of Bihar. Out of 38 districts, the scheme is in operation in 27 districts, namely, Arariya, Banka, Begusarai, Bhagalpur, Bhojpur, East Champaran, Gaya, Gopalganj, Jamui, Jehahabad, Katihar, Khagaria, Kishanganj, Kakhisarai, Madhubani, Munger, Muzaffarpur, Nalanda, Nawada, Patna, Purneaa, Saharsa, Smastipur, Sheikhpura, Sheohar, Vaishali and West Champaran. More than 39.7 lakh cards have been issued in these districts on 30.11.2010.